

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.432**  
TO BE ANSWERED ON THE 5<sup>TH</sup> FEBRUARY, 2019

**PM KRISHI SINCHAYEE YOJANA**

432. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has launched Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) for the benefit of farmers in various States of the country;
- (b) if so, the details and objectives thereof;
- (c) the details of the facilities being provided by the Government under the said Yojana to Bihar;
- (d) whether the Government has reviewed the overall implementation of the Yojana and if so, the results achieved so far under the Yojana, State/UT-wise including Bihar; and
- (e) the other steps being taken by the Government to ensure that water reaches every farm in the country?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (c): Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16 with the objective to enhance physical access of water and expand cultivable area under assured irrigation, improve on-farm water use efficiency, introduce sustainable water conservation practices, etc. The components of PMKSY and the facilities/ activities being provided to States including Bihar under each of the component is as under:

**Programme Components:**

- i. **Accelerated Irrigation Benefit Programme(AIBP):** To focus on faster completion of ongoing Major and Medium Irrigation projects including National Projects. This component is being implemented by Ministry of Water Resources, RD&GR.
- ii. **PMKSY -Har Khet Ko Pani:** Source augmentation, distribution, ground water development, lift irrigation, diversion of water from water plenty to water scarce areas, repair, restoration, renovation of traditional water bodies. This component is being implemented by Ministry of Water Resources, RD&GR.

- iii. **PMKSY- Per Drop More Crop:** Micro-irrigation systems viz. Drip & Sprinkler irrigation systems, Micro level storage structures, secondary storage, efficient water conveyance, water lifting devices etc. This component is being implemented by Department of Agriculture, Cooperation and Farmers Welfare.
- iv. **PMKSY- Watershed Development Component:** Ridge area treatment, drainage line treatment, soil and moisture conservation, water harvesting structure, livelihood support activities and other watershed works. This component is being implemented by Department of Land Resources.

(d): The progress of implementation of Yojana is being reviewed/ monitored regularly at different levels. The State wise achievements of various components of Yojana including Bihar is given at Annexure-I to III:

(e): The following steps are taken under PMKSY to ensure that water reaches every farm in the country:

- i. Creation of new water sources; repair, restoration of defunct water sources; constructions of water harvesting structures for secondary & micro storage etc.
- ii. Developing/augmenting distribution network where irrigation sources (both assured and protective) are available or created.
- iii. Promoting efficient water conveyance and field application devices within the farm viz, underground piping system, Drip & Sprinklers, pivots, rain-guns and other application devices etc.
- iv. Encouraging community irrigation through registered user groups/ Farmer Producer Organisations and
- v. Farmer oriented activities like capacity building, training and exposure visits, etc.

## Annexure-I

### Lok Sabha Unstarred Question No. 432 for 05.02.2019

#### State wise details of projects completed/almost complete under PMKSY-AIBP

Sl. No	State	Completed/almost complete projects
1	Andhra Pradesh	1
2	Chhattisgarh	2
3	Jammu & Kashmir	1
4	Karnataka	2
5	Madhya Pradesh	10
6	Maharashtra	5
7	Odisha	2
8	Punjab	2
9	Rajasthan	2
10	Telangana	3
11	Uttar Pradesh	1
	Total	31

## Lok Sabha Unstarred Question No. 432 for 05.02.2019

Area of coverage under Micro Irrigation under PMKSY-Per Drop More Crop, in Ha

S.No.	State	2015-16	2016-17	2017-18	2018-19 (As on 30.01.2019)
1	Andhra Pradesh	94104	141098	186441	149854
<b>2</b>	<b>Bihar</b>	<b>5155</b>	<b>4228</b>	<b>3143</b>	<b>0</b>
3	Chhattisgarh	8056	19227	13087	15218
4	Goa	92	123	236	0
5	Gujarat	142681	165948	143134	137078
6	Haryana	3117	5701	10751	8050
7	Himachal Pradesh	3306	937	1197	402
8	Jharkhand	4528	5810	1544	1685
9	Jammu & Kashmir	0	0	0	0
10	Karnataka	64220	139405	236107	98087
11	Kerala	561	310	358	126
12	Madhya Pradesh	75224	54323	39761	9020
13	Maharashtra	35242	106172	132829	67230
14	Odisha	2907	4611	3036	3562
15	Punjab	1799	1950	600	176
16	Rajasthan	56346	47650	48205	23260
17	Tamil Nadu	32288	44778	105695	107048
18	Telangana	39864	61980	89474	31295
19	Uttarakhand	721	3199	2182	4256
20	Uttar Pradesh	1598	32511	28235	39410
21	West Bengal	0	0	2137	13228
22	Arunachal Pradesh	0	0	0	0
23	Assam	0	0	782	0
24	Manipur	0	0	0	0
25	Meghalaya	0	0	0	0
26	Mizoram	398	0	0	0
27	Nagaland	0	0	0	0
28	Sikkim	773	0	0	0
29	Tripura	0	0	0	0
	<b>Grand Total</b>	<b>572980</b>	<b>839961</b>	<b>1048934</b>	<b>708985</b>

## Annexure-III

### Lok Sabha Unstarred Question No. 432 for 05.02.2019

**State-wise details of number of WDC-PMKSY projects sanctioned, area covered by the projects**

(Area in million ha)

Sr. No.	State	Sanctioned (from 2009-10 to 2014-15) @	
		No. of Projects	Area of the Projects
1	Andhra Pradesh	432	1.810
2	Arunachal Pradesh	156	0.467
3	Assam	372	1.577
<b>4</b>	<b>Bihar</b>	<b>123</b>	<b>0.612</b>
5	Chhattisgarh	263	1.195
6	Gujarat	610	3.103
7	Haryana	88	0.362
8	Himachal Pradesh	163	0.840
9	Jammu & Kashmir	159	0.652
10	Jharkhand	171	0.911
11	Karnataka	571	2.569
12	Kerala	83	0.423
13	Madhya Pradesh	517	2.937
14	Maharashtra	1186	5.128
15	Manipur	102	0.491
16	Meghalaya	96	0.236
17	Mizoram	89	0.373
18	Nagaland	111	0.476
19	Odisha	310	1.700
20	Punjab	67	0.314
21	Rajasthan	1025	5.764
22	Sikkim	15	0.066
23	Tamil Nadu	270	1.368
24	Telangana	330	1.399
25	Tripura	65	0.213
26	Uttarakhand	65	0.346
27	Uttar Pradesh	612	3.045
28	West Bengal	163	0.693
	<b>Total</b>	<b>8214</b>	<b>39.07</b>

@ Sanctioned under the erstwhile Integrated Watershed Management Programme (IWMP), which has been amalgamated as the Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) from 2015-16.

Note: 1) WDC-PMKSY is not operational in Union Territories.  
2) There is no sanctioned project in Goa.

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